

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2348

ANSWERED ON:04.08.2015

Modernisation of Police Stations

Bharathi Mohan Shri R.K.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that a large number of police stations are functioning without technical instruments/weapons and basic amenities like bathroom, waiting room etc.;

(b) if so, the details thereof;

(c) whether the Government proposes to modernize all the police stations in the country; and

(d) if so, the details thereof and the funds allocated/utilised for the purpose during the last three years and the current year, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): No centralized data is maintained in Ministry of Home Affairs.

(c): The focus of Modernisation of Police Force (MPF) scheme for States is to strengthen the police infrastructure. Some of the major items of police infrastructure covered under the scheme are police building, police housing under Plan and mobility, weapons, equipment for training, computerization, forensic science and Mega City Policing (MCP) under Non-Plan. The Plan component under MPF Scheme was started only in 2013-14. No fund has been provided under Plan component of MPF Scheme during 2015-16. The Scheme stands transferred to the States. Consequently, there will be no Central Funding for construction activities of police building and police housing for State Police Forces under MPF Scheme. The State Governments prepare their Annual Action Plan as per their priorities. Therefore, modernisation of Police Stations depends on the priorities of the State Governments. Police and Public Order fall under

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the category of subjects within the domain of the State as per Seventh Schedule of the Constitution of India. Although the Central Government has been supplementing the State Governments through the aforementioned Scheme, the primary responsibility for modernizing the Police Force and maintaining law and order in the respective States lies with the State Governments.

As regards UTs, the Police Modernisation Scheme for Union Territories (PMSUT) with an outlay of Rs. 884.00 crore implemented since 2006-2007 across all the UTs was subsequently extended for 2 more years viz. 2011-12 and 2012-13. Majority of the funds utilised was towards Building infrastructure of the Police which included construction of Police Stations and Housing for the police personnel. However, the Scheme lapsed in March, 2013.

(d): The details of funds released during each of the last three years and allocation during the current financial year under MPF Scheme in respect of States are annexed. UT-wise utilization of funds during 2012-13 is as under:

Name of the UT Amount utilized (Rs. in cr.)

Andaman & Nicobar Islands 23.70

Lakshadweep 2.83

Chandigarh 1.37

Daman & Diu 3.00

Dadra & Dadra Haveli 2.49

Delhi Police 63.48

Puducherry 0.11

Total 96.98

In addition, under the Plan Scheme of 'Modernization of Traffic and Communication Network of Delhi Police', expenditure incurred by Delhi Police during 2012-15 is Rs.68.22 crore. An amount of Rs.45 crore has been allocated under BE 2015-16 under the Scheme.

